

The conversion is subject to overcoming the constraints of lack of railheads and the cost of road transportation of foodgrains which is about Rs. 60 lakhs per month.

**Statement**

List of Issue Centres For Issue of Foodgrains Under BPL only.	Extra Expenditure to be incurred in APL Scheme if Stock Issue from BPL Centre (per month) in Rs.
1. Sheopurkalan	4523
2. Dhamnod	172179
3. Khargone	217951
4. Alirajpur	240321
5. Dhamtari	14972
6. Sidhi	160804
7. Balaghat	653328
8. Mandla	2207409
9. Dindorj	
10. Sahapura	
11. Seoni	669934
12. Lakhnadone	513520
13. Chhindwara	137208
14. Kanker	178949
15. Narayanpur	11273
16. Bijapur	24696
17. Sukma	16662
18. Katghora	14778
19. Kargiroad	11734
20. Jashpumagar	20559
21. Ramanujganj	19300
22. Najakpur	3373

[English]

**Missionaries Operating in North-Eastern States**

2583. SHRI ANANT KUMAR HEGDE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of missionaries operating in the North-Eastern States and the number out of them foreign missionaries;

(b) whether these missionaries are involved in creating insurgency in North-Eastern States;

(c) if so, the details thereof; and

(d) the steps taken by the Government against these missionaries?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (d) Information is being collected and will be laid on the Table of the House.

**Property of WAKF**

2584. SHRI R. S. GAVAI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether cases of leasing Wakf properties to private individuals at below market rate brought to the notice of Government;

(b) if so, the details thereof, State-wise; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) It has been brought to the notice of the Government that in Punjab Wakf Board certain Wakf properties have been leased out to private individuals at below market rate. Similar cases in respect of other Boards and/or State Governments have not so far come to the notice of the Government.

(b) The details are not available with the Government and have been called for from the respective State Governments/State Wakf Boards and will be laid on the Table of Parliament as soon as it is received.

(c) On the advise of the Government, the leasing system in Punjab Wakf Board is being reviewed with a view to increasing the lease amount at par with the prevalent rates.

**Freedom Fighters Pension**

2585. COL. SONA RAM CHOUDHARY :

SHRI MOTILAL VORA :

KUMARI KIM GANGTE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to constitute any Advisory Committee to finalise the pending cases of Freedom Fighters for Pension;